

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/2537/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 4th May, 2018.

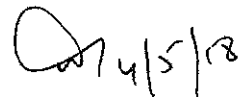
Sub: **Casual Leave and Headquarters Leave permission.**

Refs:- Your letter No. DJ(S) 2597, dtd. 02.05.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 16.05.2018 and 17.05.2018 along with permission to leave the headquarter w.e.f. the evening of 15.05.2018 till the morning of 18.05.2018 has been ~~granted/rejected~~ granted. You are further allowed to use the Govt. allotted vehicle at your own cost for the journey to Guwahati Airport and back.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

